National Green Tribunal/राष्ट्रीय हरित अधिकरण

Principal Bench/प्रधानन्यायपीठ

Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,

New Delhi/नई दिल्ली -110001

NGT/PB/16/Admn./2016/235 22nd April,2019

In continuation of the earlier advertisement no. NGT/PB/16/Admn./2016/112 dated 11.01.2019 of National Green Tribunal , Principal Bench, it is proposed to fill up the under mentioned posts in the National Green Tribunal, Principal Bench, New Delhi on deputation basis:

Sr. No.	Name of the Posts	Place of Posting	Level in Pay Matrix as per 7th CPC
1.	Deputy Controller of Accounts-01 (one)	Principal Bench, New Delhi	Level-11 (Rs. 67700-208700/-)
2.	Accounts Officer-01(one)	-do-	Level-09 (Rs. 53100-167800/-)

Terms and Conditions:

(i) **Educational Qualification & Criteria for Deputy Controller of Accounts**: in case of Deputation: Officers working as Deputy Controller of Accounts or equivalent in the Central Government or State Government or court or tribunal in the grade pay of RS. 6600/- or officers in grade pay of RS. 5400/- i.e. Level-09 in the Pay Matrix with five years regular service or Grade Pay of Rs. 4800/- i.e. Level-08 in the Pay Matrix with Six years of regular service or seven years of regular service in the grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or in the Grade Pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix , with ten years of regular service in the field of accounts, budget, cash in a Government office or public sector undertaking or autonomous body or statutory body.

Note 1:- The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2:- Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.

(ii) **Educational Qualification & Criteria for Accounts officer:** In case of Deputation: Officers possessing a Bachelor's degree from a recognised university and holding:

(i) Analogous post on regular basis in the Central Government or State Government or Court or Tribunal; or

(ii) Post in Pay Band-2 Rs. 9300-34800/- with three years regular service in Grade Pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or eight years of regular service in Grade Pay Rs. 4200/- i.e. Level -6 in the Pay Matrix of the Central Government or State Government or courts or Tribunals.

Desirable: (i) A pass in Subordinate Accounts Service examination conducted by any of the organised Accounts Department of the Central Government or State Government;

(ii) Successful completion of training in Cash and Accounts Work in ISTM and experience in handling cash, accounts and budget work.

Note 1:- The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2:- Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

(Please refer to NGT Recruitment Rule, 2011 and G.S.R. 1362(E) dated 02.11.2017 of MoEF & CC. Govt. of India notification which is available in the NGT website www.greentribunal.gov.in)

- The Competent Authority reserves the right either to fill up the posts or may not proceed for appointment without assigning any reason thereof.
- The general terms and conditions of deputation in terms of OM of dated 17.06.2010 as amended thereof from time to time shall be made applicable as notified by the DoPT, Govt. of India.
- Interested persons may submit their bio-data in the prescribed proforma (enclosed) along with relevant documents towards educational qualification, experience along with copies of ACRs of the last five years, vigilance clearance, integrity certificate etc. addressed to the "**Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001** through proper Channel so as reach on or before the last date i.e. 07.05.2019.

Pritam 22.4.19

Dr. Sukhda Pritam
(Deputy Registrar)

Copy to:-

1. PPS to Hon'ble Chairperson.
2. P.A to Hon'ble Judicial/ Expert Members
3. All the Ministries /Department of the Govt. of India
4. Chief Secretaries of all the States
5. Registrar General's of all the High Courts
6. Office of the Controller General of Accounts/Controller General of Defence Accounts/Computer & Auditior General of India
7. Economic Adviser (P & L), Ministry of Environment, forest & Climate Change, Govt. of India (with a request to circulate and upload in the website and also to forward to DoPT for circulation0
8. Ld. Registrar of all Zonal Benches to display in the Notice Board
9. AAO cum DDO, NGT
10. Computer Section
11. Guard File

NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

(Proforma for application for the post advertised on Deputation basis)

Note: ***(i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.***

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For.....

1. Name
(in block letters) : .....

2. Fathers Name : .....

3. Postal Address :.....
.....
.....

Contact No. : .....
(Mobile & Landline)

4. Permanent Address : .....
.....
.....

(Alternative Contact No.) : .....

5. E-mail id : .....

6. Fax No. : .....

7. Date of Birth : .....

(Mention age as on 07.05.2019)

Years	Months	Days

8. Date of Superannuation : .....

9. Present Post : .....

10. Present Pay Band/ Grade Pay : .....

11. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

12.**Professional Qualification:**

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

13.**Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):**

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

14. In case the present employment is held on deputation, please state

a) The date of initial employment : .....

b) Period of appointment on deputation with address: .....

.....

.....

c) Name of parent office/organization to which you belong

.....

.....

15. Whether belong to SC/ ST/ OBC/ PH/ Ex-Serviceman : .....

16. Any Other Information .....

.....

DECLARATION

17. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

18. That I fulfil the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e. .....

Date:.....
(Signature)

Place:.....

Recommendation of competent authority

(i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.

(ii) There is no vigilance case pending or contemplated against the officer.

(iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)